

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.124 OF 2020

PETITIONERS:

1. VIPIN K.HARI,  
S/O HARIKUMAR K.V, AGED 29 YEARS,  
MEMBERSHIP NO. 26349,  
ADAT FARMERS SERVICE CO-OPERATIVE BANK LTD.NO.R 689  
THRISSUR DISTRICT-680 551.  
*RESIDING AT;*  
KOTTIYATTIL HOUSE, VILANGAL, PUZHAKKAL VILLAGE,  
AMALA NAGAR POST OFFICE, THRISSUR DISTRICT
2. MIDHUN P.A.,  
S/O ASOKAN, AGED 30 YEARS,  
MEMBERSHIP NO. 30926,  
ADAT FARMERS SERVICE CO-OPERATIVE BANK LTD.NO.R 689  
THRISSUR DISTRICT-680 551.  
*RESIDING AT;*  
PUZHAKKAL HOUSE, CHITTIAPPILLY VILLAGE,  
CHITTIAPPILLY POST OFFICE, THRISSUR DISTRICT.

BY ADVOCATE SMT. NISHA GEORGE

RESPONDENTS:

1. THE JOINT REGISTRAR OF CO-OPERATIVE SOCIETIES  
(GENERAL) ,  
THRISSUR DISTRICT, PIN CODE: - 680 001.
2. THE PART- TIME ADMINISTRATOR,  
THE ADAT FARMERS SERVICE CO-OPERATIVE  
BANK LTD.NO.R.689,  
THRISSUR DISTRICT, PIN CODE: -680 551.
3. THE ADAT FARMERS SERVICE CO-OPERATIVE BANK  
LTD.NO.R 689,  
THRISSUR DISTRICT, PIN CODE: -680 551  
REPRESENTED BY ITS MANAGING DIRECTOR.

BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON  
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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W.P(C) TMP NO.124 OF 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

**ORDER**

Admit.

The learned Government Pleader takes notice on behalf of the first respondent. Notice to respondents 2 and 3 shall be served by E-mail.

There shall be an interim stay of all further proceedings pursuant to Exts.P1 and P2 for a period of one month.

Post the Writ Petition on 28.5.2020.

**BECHU KURIAN THOMAS,  
JUDGE**

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APPENDIX

PETITIONER'S/S' EXHIBITS

EXHIBIT-P1. TRUE COPY OF THE NEWSPAPER NOTIFICATION PUBLISHED IN  
MATHRUBHUMI DAILY DATED 18.03.2020

EXHIBIT-P2. TRUE COPY OF THE NEWSPAPER NOTIFICATION PUBLISHED IN  
DESHABHIMANI DAILY DATED 18.03.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE